Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 3640 TO BE ANSWERED ON 10.08.2021

HALLMARKING RULES FOR SMALL GOLD RETAILERS

3640. SHRI M.K. RAGHAVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that the new hallmarking rules may affect the business of small gold retailers; and
- (b) if so, the details of the provisions under the new Hallmarking rules?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Mandatory hallmarking of gold jewellery and gold artefacts has been implemented in 256 districts across the country having at least one Assaying and Hallmarking centre, through the Hallmarking of Gold Jewellery and Gold Artefacts (Second Amendment) Order, 2021 dated 23 June 2021. As per clause 3(m) of the Order, 'jewellers with the annual turnover of upto rupees forty lakh per annum' are not covered in the provisions.
